

Rajasthan High Court
JAYPUR

Order No. 1469
Date 22/9/15

R.J.S. (Estt.) Section
क्रमांक प. 19(1)न्याय / 2010

9138
22/9/15

राजस्थान सरकार
विधि एवं विधिक कार्य विभाग

जयपुर दिनांक: 9-9-15

आज्ञा

माननीय उच्च न्यायालय की अनुशंषा पर माननीय राज्यपाल महोदय की आज्ञा से निम्नांकित सीनियर सिविल जज केडर के 56 अधिकारियों की राजस्थान न्यायिक सेवा नियम, 2010 के नियम 15 के तहत जिला जज केडर में पूर्व में हुई तदर्थ (ad-hoc) नियुक्ति को एक वर्ष के लिए अथवा नियमित आधार पर पदोन्नति होने तक (जो भी पहले हो) अभिवृद्धित (Extend) किया जाता है:-

S.No.	Name of officer Sarva Shri/Ms.
1.	SATISH KUMAR VYAS
2.	DEEP CHANDRA JOSHI
3.	MUKESH SRIVASTAVA
4.	BHARAT BHUSHAN GUPTA
5.	YOGENDRA SHARMA
6.	SMT. INDU PAREEK
7.	RATAN LAL MOOND
8.	MAHESH KUMAR SHARMA
9.	BUDHI PRAKASH CHHANGANI
10.	ISHWARI LAL VERMA
11.	GOPAL BIJORIWAL
12.	MANOJ KUMAR SAHARIA
13.	RAMA SHANKER VERMA
14.	SATISH CHANDRA KAUSHIK
15.	RAJ KUMAR SHARMA
16.	VINOD KUMAR SONI
17.	YOGESH KUMAR GUPTA
18.	JITENDRA SINGH
19.	GANESH KUMAR
20.	MS. CHANDRA KALA JAIN
21.	PREM CHAND SHARMA
22.	MUKESH
23.	DHIRENDRA SINGH RAJAWAT
24.	MS. MANJU CHAUHAN
25.	RAVI PRAKASH SHARMA
26.	AJAY KUMAR BHOJAK
27.	SAHAB RAM MOTYAR
28.	HARI NARAIN SARASWAT
29.	SURESH CHAND BANSAL

S.No.	Name of officer Sarva Shri/Ms.
30.	DAYA RAM GODARA
31.	RAVINDRA KUMAR
32.	ANIL KUMAR SHARMA
33.	HARVINDER SINGH
34.	KU. MUDITA BHARGAVA
35.	ARUN KUMAR AGARWAL
36.	KAILASH CHAND GUPTA
37.	RAJENDRA KUMAR BANSAL
38.	GIRISH AGARWAL
39.	ROOP CHAND SUTHAR
40.	SAHABUDDIN
41.	GABRUDDIN
42.	SITA RAM KHOWAL
43.	AJAY KUMAR SHARMA-II
44.	RATISH KUMAR GARG
45.	HARI MOHAN GUPTA
46.	RAJESH CHANDRA GUPTA
47.	MAHENDRA KUMAR MEHTA
48.	PREM PRAKASH GUPTA
49.	RAJENDRA KUMAR SAINI
50.	MAHENDRA KUMAR SINGHAL
51.	SUSHIL KUMAR SHARMA
52.	ANIL ARYA
53.	RAMA KANT SHARMA
54.	MAHENDRA SINGH- II
55.	GAJENDRA PAL MOGHA
56.	JAI PRAKASH NARAYAN PUROHIT


राज्यपाल महोदय की आज्ञा से


09/11/15

प्रमुख शासन सचिव

प्रतिलिपि निम्नांकित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:-

1. सचिव, माननीय मुख्यमंत्री, राजस्थान सरकार, जयपुर।
2. विशिष्ट सहायक, माननीय विधिमंत्री, राजस्थान सरकार, जयपुर।
3. निजी सचिव, मुख्य सचिव महोदय, राजस्थान सरकार, जयपुर।
- ✓ 4. रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर के पत्र क्रमांक 14013 दिनांक 18.08.2015 के क्रम में
5. संबंधित अधिकारी मार्फत रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर।
6. संबंधित अधिकारी की निजी पत्रावली।
7. रक्षित पत्रावली।


(अनिल कौशिक)

उप शासन सचिव

RAJASTHAN HIGH COURT, JODHPUR

No.Estt.(RJS)/B2(i):4/2012/18331

Date : 03.11.2015

Copy forwarded to the following for information & necessary action:-

- 1.All District & Sessions Judges with a request to circulate the aforesaid order to the concerned officers posted in their judgeships.
- 2.Deputy Registrar (Confidential), Rajasthan High Court, Jodhpur.
- 3.A.O.J., Confidential/Vigilance/ Accounts (Loan & Advance)/ Building Cell/Subordinate Court (Estt.)/Statistics Section, Rajasthan High Court, Jodhpur.
- 4.Junior Accountant (Pension Cell)/Junior Accountant/D.E. Clerk /Leave Clerk/ Misc. Clerk/T.P.Clerk/Service Book Clerk, RJS (Estt.) Section/Computer Cell, Rajasthan High Court, Jodhpur.
- 5.A.O.J., (Classification) (Web-site), Rajasthan High Court, Jodhpur/ Bench Jaipur.


REGISTRAR (ADMN.)